



2026:AHC:40360

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6041 of 2026

Sushil Kumar

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Jitendra Pal Singh Chauhan
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed.
2. Prayer made is allowed.
3. The writ petition is dismissed as not pressed at this stage.

(Prakash Padia,J.)

February 23, 2026

Pramod Tripathi